

BUSINESS ADVISORY COMMITTEE

(Twelfth Lok Sabha)

NINTH REPORT

(Presented on 24-2-1999)

The Business Advisory Committee held a sitting on Tuesday, the 23rd February, 1999.

2. The Committee recommend the allocation of time to the following items of business as shown against each:

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| (1) Discussion on the Resolution regarding President's Rule in the State of Bihar | 5 hours |
| (2) Discussion on the Resolution regarding President's Rule in the State of Goa | 2 hours |
| (3) The Commodities Boards and Development Authorities (Exemption from Income-Tax) Bill, 1998
(Consideration and passing) | 1 hour |
| (4) Discussion on the Motion of Thanks on the President's Address | 8 hours |

3. Re-considering the earlier decision, the Committee recommend the allocation of time to the following items of business as shown against each:

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| (1) Discussion on Statutory Resolution seeking disapproval of the Companies (Amendment) Ordinance, 1999 | } 1 hour |
| (2) The Companies (Amendment) Bill, 1998.
(Replacing Ordinance)
(Further clause-by-clause consideration and passing) | |
| (3) Discussion on Statutory Resolution seeking disapproval of the Patents (Amendment) Ordinance, 1999 | } 4 hours |
| (4) The Patents (Amendment) Bill, 1998.
(Replacing the Ordinance)
(Consideration and passing) | |

4. The Committee also recommend that the sittings of the House fixed on Monday, the 1st and Wednesday, the 3rd March, 1999 may be cancelled.

NEW DELHI;
February 23, 1999
Phalguna 4, 1920 (Saka)

G.M.C. BALAYOGI,
Chairman,
Business Advisory Committee.